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CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

T.A. NO.1177 of 1987 (T)
(W.P. NO.4202 of 1983)

Bhola Nath Yadav

.....

Applicant.

Versus

Union of India & Ors

.....

Respondents.

28.2.1990

Hon'ble Justice K. Nath, V.C.

Hon'ble Mr. K.J. Raman, A.M.

Case has been called twice. No body appears for the applicant. The list has been revised. The petition is dismissed for default of the applicant.

Sd/-
A.M.

Sd/-
V.C.

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